

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:501

ANSWERED ON:25.02.2010

COMPULSORY VOTING

Joshi Shri Pralhad Venkatesh;Singh Shri Ganesh;Singh Shri Sukhdev

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government is considering to enact any law to make voting compulsory;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether the Government has received suggestions from some States in regard to make voting compulsory; and
- (e) if so, the details thereof?

Answer

MINISTER OF LAW AND JUSTICE(DR. M. VEERAPPA MOILY)

- (a): No, Madam.
- (b): Does not arise.
- (c): The issue was considered by the Committee on Electoral Reforms, 1990 (Dinesh Goswami Committee) but the measure was, however, not favoured because of the practical difficulties involved in its implementation.
- (d): No proposal for making voting compulsory has been received from any State Government.
- (e): Does not arise.